

THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

ORDER SHEET

O.A / MA / RA / CP NO. 1492 OF 2006

Applicant/s S. N. Pandey Respds. 4.0.1.2 on

Advocate for Applicant/s N. L. Srivastava Advocate for Respondent/s V. K. Pandey

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>11</u>
O.A. is not admitted. Notice issued to Respondent no. 1 to 4. on 20-12-07 by Regd Post. Notice returned to Respondent No. 4 with Postal Remark "Signature". Counter Affidavit filed on 1-9-08 by. Sri V.K. Pandey Advocate Respondent no. not shown. Vakalatnama filed by Sri R.C. Shukla, Adv. on 31-11-07. on behalf of Respondent No. 1. Short Counter Affidavit filed on 26-9-08 by Sri R.C. Shukla, Adv. Respondent no not shown. No. Rejoinder Affidavit filed so far. <u>MA's pending</u> MA 1894/08 for Delay Condonation MA 1895/08 for C.A. take over MA 1896/08 for Dismiss the O.A. in Counter Affidavit. MA 3072/08 for Delay Condonation MA 3073/08 for Supp take over MA 3074/08 for Dismiss the O.A. in Supp. C.A. <u>Substituted</u> <u>7-9-09</u> <u>5.0.1.2</u> <u>07-9-09</u> <u>DRB, an memo</u>	08.09.2009 Hon'ble Mr. Justice A.K. Yog, Member (J) List revised, none appears on behalf of Applicant. Shri V.K. Pandey, learned counsel for the Respondents is present. O.A. dismissed in default and for non-prosecution. <u>J.M</u> Manish/-	

Contd. On Sheet No. _____